

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100053/2012	The State CBI ACB Mumbai Vs Lalitkumar Bhagwan Prasad and 1 other	SPP Mr.Sandeep Singh Adv. Mr.Shingnapurkar-A/1
2	SPL CASE CBI	100001/2016	The State CBI ACB Vs Sujit Kumar Sinha	
<b><u>REPLY/SAY</u></b>				
3	SPL CASE CBI	100045/2019	C.B.I., A.C.B. Vs Mukesh Patram Meena and other	